

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3216**  
TO BE ANSWERED ON 05.12.2016

**COMPLAINTS RECEIVED BY NCSTS**

3216. SHRI B. SRIRAMULU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Commission for Scheduled Tribes (NCSTs) has received several complaints during the last three years and the current year;
- (b) if so, the details thereof alongwith the action taken by the Government on such complaints year-wise and State/UT-wise including Karnataka;
- (c) the other steps taken/being taken by the Government to curb/prevent atrocities against tribals in the country along with the extent of success achieved therefrom?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a): & (b): A statement indicating State/UT-wise details of complaints received by the National Commission for Scheduled Tribes (NCST) including State of Karnataka during last three years and current year along with action taken is annexed.

(c): Provisions of Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989 are implemented by concerned State Governments / UT Administrations. Central assistance is provided to them mainly for functioning and strengthening of Scheduled Castes (SCs) and Scheduled Tribes (STs) Protection Cell, Special Police Stations, setting up of exclusive Special Courts, relief and rehabilitation of atrocity victims and awareness generation.

With the objective to deliver justice to members of SCs and STs as well as deterrent to offenders, SCs & STs (Prevention of Atrocities) Act, 1989 has been amended by the SCs and the STs (Prevention of Atrocities) Amendment Act, 2015 (No. 1 of 2016) notified in the Gazette of India Extraordinary on 1.1.2016 and enforced with effect from 26.1.2016.

States / UTs have been requested from time to time to implement provisions of the Act in letter and spirit, with specific emphasis on setting up of exclusive special courts for speedy trial of cases, sensitization of investigating officers, mass awareness programmes, review of cases ending in acquittal.

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**Statement referred to in parts (a) to (b) of the Lok Sabha Unstarred Question No. 3216 for answer on 05.12.2016 by Shri B. Sriramulu**

**Statement showing State/UT-wise number of complaints received in NCST and Action Taken thereof during last 3 years & current year**

| S. No. | States / UT               | Number of complaints received along with action taken |          |               |       |          |               |       |          |               |                      |          |               |
|--------|---------------------------|---|----------|---------------|-------|----------|---------------|-------|----------|---------------|----------------------|----------|---------------|
|        |                           | 2013  |          |               | 2014  |          |               | 2015  |          |               | 2016 (upto November) |          |               |
|        |                           | Total   | Disposed | Under process | Total | Disposed | Under process | Total | Disposed | Under process | Total                | Disposed | Under process |
| 1      | Andaman & Nicobar Islands | 6   | 2        | 4             | 0     | 0        | 0             | 1     | 0        | 1             | 0                    | 0        | 0             |
| 2      | Andhra Pradesh            | 54  | 39       | 15            | 82    | 53       | 29            | 90    | 24       | 66            | 119                  | 17       | 102           |
| 3      | Arunachal Pradesh         | 8   | 8        | 0             | 12    | 12       | 0             | 1     | 1        | 0             | 3                    | 0        | 3             |
| 4      | Assam                     | 21  | 19       | 2             | 24    | 22       | 2             | 30    | 27       | 3             | 18                   | 0        | 18            |
| 5      | Bihar                     | 21  | 12       | 9             | 30    | 12       | 18            | 23    | 10       | 13            | 24                   | 4        | 20            |
| 6      | Chandigarh                | 9   | 9        | 0             | 7     | 6        | 1             | 1     | 1        | 0             | 2                    | 0        | 2             |
| 7      | Chhattisgarh              | 94  | 90       | 4             | 89    | 78       | 11            | 179   | 121      | 58            | 182                  | 74       | 108           |
| 8      | Daman and Diu             | 0   | 0        | 0             | 2     | 2        | 0             | 0     | 0        | 0             | 2                    | 0        | 2             |
| 9      | Delhi                     | 142   | 142      | 0             | 144   | 123      | 21            | 116   | 59       | 57            | 75                   | 3        | 72            |
| 10     | Dadra and Nagar Haveli    | 11  | 11       | 0             | 22    | 14       | 8             | 47    | 20       | 27            | 26                   | 5        | 21            |
| 11     | Goa                       | 0   | 0        | 0             | 9     | 7        | 2             | 7     | 3        | 4             | 9                    | 1        | 8             |
| 12     | Gujarat                   | 18  | 11       | 7             | 39    | 15       | 24            | 15    | 7        | 8             | 23                   | 1        | 22            |
| 13     | Haryana                   | 12  | 10       | 2             | 10    | 9        | 1             | 4     | 2        | 2             | 4                    | 0        | 4             |
| 14     | Himachal Pradesh          | 7   | 6        | 1             | 19    | 7        | 12            | 19    | 2        | 17            | 37                   | 0        | 37            |
| 15     | J&K                       | 4   | 4        | 0             | 5     | 4        | 1             | 8     | 5        | 3             | 7                    | 0        | 7             |
| 16     | Jharkhand                 | 147   | 97       | 50            | 160   | 90       | 70            | 141   | 66       | 75            | 185                  | 12       | 173           |
| 17     | Karnataka                 | 26  | 25       | 1             | 41    | 22       | 19            | 31    | 15       | 16            | 30                   | 1        | 29            |

|    |                |     |     |    |     |    |    |     |     |     |     |    |     |
|----|----------------|-----|-----|----|-----|----|----|-----|-----|-----|-----|----|-----|
| 18 | Kerala         | 15  | 15  | 0  | 17  | 15 | 2  | 10  | 3   | 7   | 16  | 2  | 14  |
| 19 | Lakshadweep    | 4   | 4   | 0  | 0   | 0  | 0  | 6   | 2   | 4   | 2   | 0  | 2   |
| 20 | Madhya Pradesh | 132 | 129 | 3  | 171 | 80 | 91 | 179 | 102 | 77  | 163 | 14 | 149 |
| 21 | Maharashtra    | 69  | 66  | 3  | 95  | 59 | 36 | 118 | 55  | 63  | 112 | 6  | 106 |
| 22 | Manipur        | 9   | 9   | 0  | 13  | 11 | 2  | 0   | 0   | 0   | 4   | 0  | 4   |
| 23 | Meghalaya      | 8   | 8   | 0  | 5   | 5  | 0  | 5   | 5   | 0   | 5   | 0  | 5   |
| 24 | Mizoram        | 3   | 3   | 0  | 1   | 1  | 0  | 1   | 1   | 0   | 2   | 0  | 2   |
| 25 | Nagaland       | 1   | 1   | 0  | 6   | 6  | 0  | 5   | 5   | 0   | 3   | 0  | 3   |
| 26 | Odisha         | 131 | 78  | 53 | 94  | 50 | 44 | 142 | 34  | 108 | 123 | 11 | 112 |
| 27 | Puducherry     | 1   | 1   | 0  | 1   | 1  | 0  | 2   | 0   | 2   | 5   | 0  | 5   |
| 28 | Punjab         | 4   | 4   | 0  | 3   | 2  | 1  | 0   | 0   | 0   | 0   | 0  | 0   |
| 29 | Rajasthan      | 142 | 123 | 19 | 148 | 86 | 62 | 124 | 18  | 106 | 153 | 1  | 152 |
| 30 | Sikkim         | 1   | 1   | 0  | 3   | 3  | 0  | 0   | 0   | 0   | 3   | 0  | 3   |
| 31 | Tamil Nadu     | 41  | 32  | 9  | 60  | 44 | 16 | 45  | 10  | 35  | 67  | 21 | 46  |
| 32 | Telangana      | 0   | 0   | 0  | 0   | 0  | 0  | 0   | 0   | 0   | 15  | 1  | 14  |
| 33 | Tripura        | 5   | 5   | 0  | 3   | 3  | 0  | 20  | 18  | 2   | 3   | 0  | 3   |
| 34 | Uttar Pradesh  | 77  | 77  | 0  | 95  | 70 | 25 | 42  | 13  | 29  | 69  | 6  | 63  |
| 35 | Uttarakhand    | 11  | 11  | 0  | 10  | 4  | 6  | 13  | 0   | 13  | 18  | 0  | 18  |
| 36 | West Bengal    | 80  | 67  | 13 | 71  | 46 | 25 | 77  | 22  | 55  | 115 | 11 | 104 |

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